

कम्पनियों से धोखाधड़ी के साथ 70 करोड़ रुपये की राशि का दावा किया जा रहा है?

वित्त मंत्रालय में उप मंत्री (श्री मगन भाई बरोट): (क) से (ग). प्राप्त सूचना के अनुसार, भारतीय मूल के सिंगापुर के एक व्यापारी ने भारत में विभिन्न पार्टियों को लॉग, पी. वी. सी. रॉसिन, रूदी धातु और खाद्य तेल आदि भेजने के लिये अनुबन्ध किया था तथा प्राप्त सूचना के अनुसार यह माल एम. वी. एवैरिना तथा एम. वी. ओहदई नामक दो जहाजों में भेज दिया गया था। यह स्पष्ट नहीं है कि प्रश्न में किस तीसरे जहाज का जिक्र किया गया है। माल भारत नहीं पहुँचा क्योंकि सूचानुसार ये जहाज क्रमशः 5-9-1979 तथा 8-9-1979 को डूब गये थे। यह कहना सम्भव नहीं कि इन जहाजों में मिट्टी भरा हुआ था। प्राप्त सूचना के अनुसार इन जहाजों के नाविक सुरक्षित पहुँच गये हैं।

बीमा कम्पनियों दावों से सन्तुष्ट नहीं हैं और चूँकि जहाज रहस्यमय परिस्थितियों में डूबे थे, इसलिये इन घटनाओं की पूरी जांच की जा रही है। इन घटनाओं के संबंध में सिंगापुर के वाणिज्यिक अपराध प्रभाग और नई दिल्ली स्थित केंद्रीय जांच ब्यूरो में शिकायतें दर्ज करा दी गई हैं। जांच के परिणामों की प्रतीक्षा की जा रही है।

Acquisition of Hotel Barbizon New York by partnership of Oberoi Hotels

3021. SHRI S. M. KRISHNA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Barbizon Hotel, a New York Hotel for women, has been acquired for 'investment purposes' by a partnership of the Oberoi Hotels Corporation of India and the Leber Realty Corporation;

(b) if so, the particulars of the deal sanctioned by the Government of India in the sphere of financial participation in the form of capitalisation of service fees, royalties and other know-how payments if any, involved;

(c) the particulars of other Indian parties who have been permitted to put up Hotels in the United States and the extent of their financial participation in case of joint ventures; and

(d) the equity participation of these Indian firms and which of them have been allowed to raise foreign exchange loans abroad and whether these are guaranteed by the Government of India?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) M/s Oberoi Hotels (India) Pvt. Ltd., Calcutta, were accorded approval by the Govt. of India on 2nd May, 1980, under Section 27 of Foreign Exchange Regulation Act, 1973, to establish a wholly-owned subsidiary in Netherlands Antilles. The subsidiary so established will in turn invest in a Joint Venture Hotel Project in U.S.A. as a partnership in collaboration with M/s. Tamimi and Fouad and associates of Dammam (Saudi Arabia) who have also envisaged entering into this partnership through their wholly-owned subsidiary in Netherlands Antilles viz. Almin Realty Corpn. N.V. According to the scheme of the Joint Venture, it is proposed to acquire "Hotel Barbizon" situated in New York and to rebuild it as per plans approved by Oberoi Hotels. The total cost of the project would be US \$ 35 million and the total equity capital US \$ 12 million. The share capital of Oberois would amount to US \$ 3 million which is proposed to be raised through an off-shore foreign exchange loan through Bank of Baroda and Grindlays Bank. For the off-shore loan of US \$ 3 million, Grindlays Bank, India would stand guarantee but there would be no linkage of this with the remittance that Oberoi Hotels (I) Ltd. may receive in India and further Grindlays Bank would have no lien on any such foreign inward remittances.

By way of Technical Services fee, Oberois will be entitled to 12 per cent

of the gross operating profits of the hotel to be set up in New York for a period of 20 years and the amount so receivable would be repatriated to India in free foreign exchange.

(c) So far no other proposal to set up hotels in USA has been received by this Ministry from any other Indian Party.

(d) Does not arise.

Complaints against Chefair

3022. DR. VASANT KUMAR PANDIT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased state:

(a) whether it is a fact that CHEFAIR has monopoly of catering to Air India and Indian Airlines flights;

(b) whether it is a fact that there have been several complaints regarding (i) short supply (ii) unhygienic conditions (iii) supplies below international standard by Chefair;

(c) what amount have been paid by Air India and Indian Airlines for catering supplies during the years 1977-78, 1978-79 and 1979-80 (ending May);

(d) whether it is a fact that Chefair also supplies catering facilities to other International Airlines; and

(e) if so, whether there have been complaints from those airlines against substandard catering by Chefair?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) The Chefair Flight Kitchen cater for all Air-India flights from Delhi and Bombay. As far as Indian Airlines is concerned, some of their catering is

done by Chefair ex-Bombay, they uplift food from private caterers also for some of their flights. In Delhi apart from Chefair, Indian Airlines caters departmentally to some of their flights.

(b) Yes, Sir. Some complaints about the food supplied by Chefair have been received. The root cause that led to such complaints has been labour unrest in both the flight kitchens that is at Bombay and Delhi. There is, however, no labour unrest now.

(c) The amounts paid for by Air-India and Indian Airlines during 1977-78, 1978-79, 1979-80 and upto May 1980 are as follows:

| Year | Amount paid (Rs. in lakhs) | | |
|-------------|----------------------------|--------|-----------------------|
| | Air India | Indian | Air lines |
| 1977-78 | | 155.88 | 56.43 |
| 1978-79 | | 203.16 | 77.80 |
| 1979-80 | | 251.42 | 99.11 |
| April, 1980 | | 13.00 | 10.42 |
| May, 1980 | | 33.00 | 10.04 |
| | | | (figures provisional) |

(d) Yes, Sir.

(e) There have been some complaints about the catering by other International airlines. Corrective action has been taken to make improvements after scrutiny of such complaints. However, the food supplied by Chefair is in no way inferior to food supplied by other comparable agencies in India.

Agency through which Cotton is purchased from Farmers in Gujarat

3023. SHRI AMARSINH V. RATHAWA: Will the Minister of COMMERCE be pleased to state the agency through which cotton is purchased